

Item-12

22.1.2003

MA-2927/2002
OA-402/2002

Present: Sh.R.P. Aggarwal counsel for the applicant in MA
(respondents in OA).

Sh. Atul Kumar proxy counsel for Sh. V.P.S. Tyagi
counsel for the respondents in MA (Applicant in OA)

Reply to MA has still not been filed. Learned
counsel for the applicant in MA submits that order dated
10.11.2002 in OA-402/2002 has been complied with by the
respondents in OA. He seeks permission to withdraw the
MA. Permission granted.

MA is dismissed as withdrawn.


(Dr. A. Vedavalli)
Member(J)

RBU